

SPECIAL BENCH
COURT - I

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**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

APPEAL/39(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH MAY, 2023, 10:30 A.M

IN THE MATTER OF	INCOME TAX OFFICER VS THE REGISTER OF COMPANIES WB & GOLDMOON COMMERCE PRIVATE LIMITED
UNDER SECTION	SEC 252 (1) - BY GOVERNMENT BODY

Appearances (via video conferencing/physical)

Mr. Rahul Sarkar, Adv. : For Income Tax
Mr. Siddhant Srivastava, Adv.

Mr. Vadithya Shasikanth Naik : AROC

ORDER

1. Ld. Counsel for the Income Tax present. Mr. Vadithya Shasikanth Naik, AROC present.
2. Heard. **Reserved for Orders.**

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**